

SUPREME COURT OF INDIA

M.C. Mehta

Vs.

Union of India (UOI)

(Dr. A. S. Anand , C.J., R. C. Lahoti and S. N. Variava , JJ.

20.04.2000

ORDER

The Text below is only a summarized version of the order pronounced

Supreme Court perused affidavit filed by Director of Ministry of Environment and Forest along with status report. Supreme Court had issued directions with a view to generate awareness relating to environmental issues. Directed Secretary of Ministry of Environment and Forests to file affidavits indicating status of implementation of directions.